*114.[The questioner (Shri .Ram Avadesh Singh) was absent. For answer, vide col. 44-48 infra]

Shortage of power in southern zone

*115. SHRI E. BALANANDAN: Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that the Southern Zone is still having an estimated deficiency of 18.8 per cent in the availability of power;
- (b) if so, what steps are being contemplated by Government to meet the situation;
- (c) whether there is any proposal for building a gas grid covering the Southern State from Bombay to increase power production in the South; and
- (d) if so, what are the details thereof?

ऊर्जा मंदालय में राज्य मंद्री (श्री बाबन-राव धाकने) : (क) प्रप्रैल, 1990 से जनवरी, 1991 की धवधि के दौरान दक्षिणी क्षेत्र में ऊर्जा की कमी 10.6 प्रतिशत थी।

- (ख) विद्युत की उपलब्धता में पुधार किये जाने के जिये किये जा रहे उपायों में ये श मिल हैं, नई विद्युत उत्पादन स्मत चल करना, अपावधि में निर्माण की जाने वाली परियोजन मों को कियं-निवा करना, विद्यमान विद्युत केन्द्रों के कार्य-निवादन में सुधार करना, पारेषण और वितरण संबंधी हानियों की माला में कटौती करना, मांग प्रबंध तथा ऊर्जा संरक्षण संबंधी उपायों को क्रियम्बित करना तथा ऐसे क्षेत्र जिनमैं ऊर्जी अधिभेष होती है, इन क्षेत्रों से ऊर्जी की कमी वाले क्षेत्रों में ऊर्जन अन्तरण का प्रबन्ध करना।
- (ग) ग्रीर (घ) पश्चिमी अपतटीय क्षेत्र से दक्षिणी क्षेत्र में पाइप लाइन के जरिए प्राकृतिक गैस की दुलाई के लिये

पाइपलाइन का निर्माण किये जाने से संबंधित सभी मामलों की जांच करने के लिये पैट्रोलियम तथा प्राकृतिक गैस विभाग द्वारा मई, 1990 में एक अन्यः मंत्रालय दल का गठन किया गया था। रिपोर्ट अभी भी प्रतीक्षित है।

SHRI E. BALANANDAN: Sir, question about power deficiency in the Southern area has been there since long and only the usual answer is given. The usual steps that have been suggested to be taken by the Government have been a regular feature which is given everywhere and everytime. The country's development mainly hinges on power. But power supply in certain areas has been zero a complete zero. Therefore, this aspect as to be taken care of by the Government. In part (b) of the answer, some small steps are proposed to be taken by the Government. I want to ask one question with regard to power development. For power generation and power development today we are using coal, hydel and other sources. The Ministry of Energy says that proportion of hydel power is coming down, and the Government is trying to tap only the costly sources. At the same time they say there is financial stringency everywhere. But the Government is not giving clearance to low-cost projects Such projects are not being given the requisite priority by the Government. Therefore, my question in that regard is, keeping in view the power deficiency in the State of Kerala, and keeping in view the projects awaiting clearance from the Government, will the Government of India take steps to see that projects like the Pooyankutty Project, are immediately given clearance?

श्री कल्याण सिंह कालवी: माननीय समापित महोदय, जहां तक केरल के प्रन्दर विद्युत सप्लाई की कमी की बात है माननीय सदस्य को मैं जानकारी दे देना चाहता हूं कि केरल में प्रभी विद्युत सप्लाई की कोई कमी नहीं है। हमारे यहां पर प्रापने सदर्न जान में जो विद्युत कमी की बात कही थी वह 18.8

-32

प्रतिशत कही थी तो वह 18.8 प्रतिशत नहीं हो करके 10.7 प्रतिशत है। मभी सदर्न जोन के दूसरे राज्यों के ग्रन्दर जिस तरह की कमी है वह मैं ग्रापको बताना चाहता हु कि ग्रांध्र प्रदेश में 7.8 प्रतिशत है, कर्नाटक में 20.9 प्रतिशत है, तथमलनाडु में 9.1 प्रतिशत है भौर कुल मिला कर श्रौसत 10.9 प्रतिशत ग्राता है।

श्री समापति करल में कोई कमी नहीं है ?

श्री कल्याण सिंह कालवी नहीं।

SHRI E. BALANANDAN: The hon. Minister says there is no deficiency of power in Kerala. But I) come from Kerala and I know there is deficiency and we are somehow adjusting this shortage. It is more than the average of 10.6 mentioned by the Minister. But taking an average in such cases is not an indication of the true picture. My question was, to relieve Kerala of this difficulty, and in view of the financial stringency being faced by the Government, will the Government of India give preference and accord clearance to pending projects, especially the project called Ponyankutty project, which has been pending for years, and give clearance immediately.

MR. CHAIRMAN: He is asking about a particular project.

वी कल्याण सिंह कालवी ' माननीय सदस्य को मैं जानकारी देना चाहता हं कि सदर्न जोन के अन्दर विद्युत सप्लाई की जो कमी है, उसकी पूर्ति के लिये केन्द्रीय क्षेत्र से उनको बिजली देने की व्यवस्था कर रखी है। हम ग्रांध्र को रामागुंडम से 1580 मेगावाट दे रहे हैं, कर्नाटक को 345 दे रहे हैं, केरल को 245 दे रहे हैं, तमिलनाडु को 470 दे रहे हैं, श्रीर पांडिचेरी को 50 मेगाबट रहे हैं उसी तरह से नैवेलि लिंग्नाइट कार्पे० से हम प्रांध्न को 97 मेगावाट देरहे हैं। से कल्पकम् से हम 40;30;25 श्रीर 350 मेगावाट फमश दे रहे हैं

ताकि उनकी बढ़ती हुई मांग की पूर्ति की जा सके । उसी तरें हे से सेंटर का जो भ्रन-एलोकेटेट कोटा है उसके भ्रन्दर भी हम बिजली देकर उनकी बढ़ती हुई मांग को पूरा करने की कोशिश कर रहे

श्री समापति: उनका प्रश्न एक स्पेसिफिक प्रोजेक्ट के बारे में है।

SHRI E. BALANANDAN: He did not answer the question as to what has to be done.

MR. CHAIRMAN: You name the project again.

SHRI E. BALANANDAN: I once again invite the attention of the Minister that a project named as Pooyankutty Hydel Project is there pending clearance with the Central Government for years together. The latest information which I had received from the Minister is that it will be cleared within three months. Can you give us the assurances that this clear ance will be given expeditiously, at the latest, within a month?

श्री कल्याण सिंह कालवी इसको ग्रति शीघ अनुमति देने की कोशिश कर रहे

SHRI E. BALANANDAN: Regarding parts (c) & (d) of my question about the gas project it is stated that a Committee is going on and is considering the pipeline. transportation etc.

MR. CHAIRMAN: He had answered already.

SHRI E. BALANANDAN: What we want is the time-frame. Committees are a device to postpone anything on earth. Therefore, I want to know from the Government as to what is the time-frame set by the Committee? When will the report be ready? Will the Government take serious steps to 33

see that immediately the report is got and action is taken.

श्री कल्याण सिंह, कालवी में पहले ही कह चुका हू कि साज्य जोन के बारे में कमेटी बना चुके हैं। वह कमेटी विचार कर रही है। फरवरी में उसकी बैठक हुई है । उसकी रिपोर्ट ग्राने के बाद म्रतिशीघ्र कार्यान्वयन किया जायेगा। मापने ट्रांसपोर्टेशन के बारे में जो एक बात कही थी, मैं एक विशेष जानकारी दे देना चाहता हूं कि नौवीं पंचवर्षीय योजना के ग्रन्दर जितने भी दक्षिण के राज्य हैं, उनको समद्र से जोड़ने की कोशिश कर रही है त कि जहाज के जिए कोयला सप्लाई करके वहां पर थर्मल स्टेशंस ज्याद-सेज्यादा स्थापित किए जा सकें भौर कोधले की पूर्ति की कमी न रहने दी जाय । इस तरह की व्यवस्था हम करने जा रहे हैं। उसी के साथ-साथ जहाज की अपने आप लोडिंग हो, ग्रन-लोडिंग हो इस तरह की व्यवस्था भी करने जा रहेहैं ताकि किसी तरह की कमी न हो और भ्राप जिस बत से चितित हैं कि सदर्न जोन के अन्दर बिजली की कमी ग्राने वाले समय में लोगों को परेशान करेगी, उस परेशानी से हम ग्रापको मुक्त कर देंगे।

SHRI MOTURU HANUMANTHA RAO: Sir, I am informed that other zones are havng a surplus of 15 per cent. In view of the shortage of power in Andhra Pradesh, the Andhra Pradesh Government has requested the Centre to allot a part of the surplus to Andhra Pradesh. The surplus is there with NTPC. The NTPC has to concerned the demand. I request the hon. Minister to give a positive reply. Now 4 hours cut in electricity is there in the urban areas.

SHRI PARVATHANENI UPEND-RA: NTPC has a reserve of 15 per cent. The question is whether you will allocate that 15 per cent to Andhra Pradesh.

श्री कल्याण दिह कालकी : जैसा कि कहा था आंध्र प्रदेश में जो

बिजली की कमी है, उसमें सेंटर का जो ग्रन-एलोकेटेड कोटा है, उसमें से 25 प्रतिशत विजली ग्रांध्र को दे रहे हैं।

to Questions

SHRI A. K. ANTONY: While replying to the question raised by Mr. Balanandan, the hon. Minister said that, as far as Kerala is concerned, there is no power shortage. But coming from Kerala, we know what is the real position. We are facing acute power shortage. There is frequent power cut. Therefore, I would like to know from the hon. Mnister, which is the source which has given this wrong information to him that there is no power shortage in Kerala? would request the hon. Minister to correct this source. I would also request him to give us a specific timelimit for the clearance of the Pooyankutty project, which is highly important, as far as Kerala is concerned.

MR. CHAIRMAN: Now, two Members, one from this side and one from the other side, have said that there is power shortage in Kerala.

श्री कल्याण सिंह कालवी : सभापति महोदय, जैसा मैंने बताया, एक ही स्रोत है, जो हमारा विभाग है.. (व्यवधान)

श्री सभापति : इसको ग्राप देख लीजिए कि गलत खबर है या सही खबर है ग्रौर इस प्रोजेक्ट को जन्दी से जल्दी मंजूरी दी जाय, यह सब तरफ से एक हीं म्रावाज, एक ही बात उठी है।

श्री राजमंगल पाण्डेय: इन्होंने कह विधा कि मंजरी जल्दी हो जायेगी।

श्री प्रत्याग सिंह ालची: मैंने कहा कि प्रतिशीघ हो ज-येगी।

SHRI S. JAIPAL REDDY: Sir, would like to draw the attention of the hon. Minister of Energy to the question raised by my friends, Mr. Hanumantha Rao and Mr. Upendra, which was not answered. Therefore,

36

I am obliged to repeat it. The question put was this. There is the Ramagundam super thermal power station, which is under the N.T.P.C. Fifteen per cent of the energy is there as reserve. This has not been made available to any State in the country. I therefore, would like to know from the hon. Minister whether this reserve power will be diverted, on a temporary basis, to the State of Andhra Pradesh, which is suffering from power deficiency. Did I make myself understand, Mr. Minister?

Oral Answers

श्री सभापति : वह यह कह रहे हैं कि रामागुंडम में एन.टी.पी.सी. की जो रिजर्वेड रखी हुई है, इसके ग्रलावा दे . रहे हैं क्या?

श्री कल्याण सिंह कालवी : इसमें जो 15 परसेंट का सेंटर का कोटा है, उस बिजली को जिस तरह से सदर्न जोन में बांटा जा रहा है, मैं म्रापको बता देना चाहता हं, कि ग्रांध्र प्रदेश को हम से विजली दे 25 प्रतिशत उसमें को 33 प्रतिशत दे रहे कर्नाटक केरल को 15 प्रतिशत देई रहे हैं।

MR. CHAIRMAN: The extra is being distributed. (Interruptions)

SHRI S. JAIPAL REDDY: He referring to the distribution of power. I am referring to the reserve power.

MR. CHAIRMAN. He said that the reserve is being distributed.

SHRI S. JAIPAL REDDY: No.

SHRT PARVATHANENI UPEND-RA: He is giving the figures in regard to the distribution from the total power.

SHRI S. JAIPAL REDDY: has not understood the auestion. regard to the total In power produced, his answer is correct. But I am drawing his attention to the reserve power, which is to the tune of 15 per cent. Will that be diverted to Andhra Pradesh, on temporary basis?

श्री कल्याण सिंह कालवी : सभापित महोदय, जो 15 परसेंट सेंटर के पास ग्रनएलोकेटेंड कोटा रहता है, उसी में से से इस तरह मैंने बताया।

श्री सभापति : वह तो रामागुंडम के रिजर्व का ग्रापसे पूछ रहे हैं, जो उनके पास रिजर्व है।

श्री कृत्याण सिंह कालवी : उसी में से दे रहे हैं।

MR. CHAIRMAN: I was correct.

SHRI PARVATHANENI UPEND-RA: It is one-fourth of the 15 per cent.

श्री कल्याण सिंह कालवी : उस 15 प्रतिशत को जिस तरह से बांटा है, यह मैंने भ्रापको बताया है।

*116/ [The questioner Prof. Sou-For answer vide col 47 infra]. rendra Bhattacharjee) was absent.

तेल शोधक कारखानों में तेल की हानि की फम करने के उपाय

*117. श्री राम जेडमलानी : सरदार ्याजीत सिंह : झरोडा :

पेट्रोलियम ग्रीर रसायन मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्यायह सच है कि देश में तेल शोधक कारखानों में तेल शोधन की प्रक्रिया में तेल की 7 प्रतिशत हानि होती है ;
- (ख) यदि हां, तो क्या सरकार सुनिश्चित किया है कि ग्रन्य यह देशों के तेल शोधक कारखानों में तेल की कितनी हानि होती है ;

[†]The question was actually asked on the floor of the House by Sardar Jagjit Singh Aurora.